

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 564 OF 2005

Monday, this the 16th day of January, 2006.

CORAM :

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.K.Baby
(Widow of late K.V.Prabhakaran,
Retired Senior Ferro Printer
Cochin Shipyard Ltd., Kochi)
Residing at : Venattuparambil House
Kadayabaghom, Palluruthy
Kochi – 6 : **Applicant**

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. Union of India represented by the Secretary
to the Government of India
Ministry of Shipping, Road Transport and Highways
Department of Shipping, Transport Bhawan
No.1 Parliament Street
New Delhi – 110 001
2. The Pay & Accounts Officer (Sectt)
Ministry of Shipping, Road Transport and Highways
Room No.533, Transport Bhawan
No.1 Parliament Street
New Delhi – 110 001
3. The Pay & Accounts Officer,
Central Pension Accounting Office
Government of India, Trikoot – 2
Bhikaji Cama Place
New Delhi – 110 066
4. Cochin Shipyard Limited, Kochi through
Chairman-cum-Managing Director
Kochi : **Respondents**

[By Advocate Mrs.Aysha Youseff, ACGSC (R1-3)
M/s B.S.Krishnan, Sr & K.Anand (R-4)]

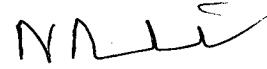
The application having been heard on 16.01.2006, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The learned counsel for applicant has produced before us a letter No. SY-11015/3/2002-CSL dated the 20th December, 2005 from Government of India, Ministry of Shipping, Road Transport & Highways, D/o Shipping, Transport Bhawan, Parliament Street, New Delhi purported to be the sanction of relief asked for in the Original Application. This may be taken on record. Based on this, the applicant has no further grievance and is agreeable to close this OA with a request that the reliefs may be granted to her within a period of two months from the date of receipt of a copy of this order. To this course of action, the learned counsel for respondents has no objection. It is so directed and with this the application is closed. No order as to costs.

Dated, the 16th January, 2006.



**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**

VS